

File No. A-34015/4/2021-Estt
National Human Rights Commission
(Establishment Section)

Dated, the 22nd February, 2024

NOTICE

Sub: Selection to the post of Registrar (Law) in the Level-15 of Pay Matrix (1,82,200-2,24,100/-) in the National Human Rights Commission on deputation basis - regarding

Based on the educational & professional qualifications, evaluation of Confidential Report/APAR grading and performance during interview held on 19.01.2024 the Competent Authority has approved for appointment of **Shri Joginder Singh, Principal Judge, Family Court, Shivpuri (MP)** to the post of Registrar (Law) in National Human Rights Commission on deputation basis against the **anticipated vacancy to be arising on 1st July, 2024.**

2. Further, **Dr. Sugandha Aggarwal, District Judge, (SC-RC), Saket Courts, Delhi** has also been placed in the reserve panel.


(Barjesh Kumania)
Under Secretary(Estt)